

sed banks and State Financial Corporations should extend financial concessions, similar to those offered by the Industrial Development Bank of India, to industrial units in the districts designated as industrially backward ;

(b) if so, the precise recommendations of the Board and the change in financing policy sought by the Board ; and

(c) the reaction of these financing institutions thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) and (b). The Small Scale Industries Board, at its 28th meeting held at Bhubaneshwar on 5th and 6th November, 1970, recommended that the financial concessions extended by the Industrial Development Bank of India, Industrial Finance Corporation etc., to industrial units in the districts designated as 'industrially backward' should also be extended by the nationalized banks and State Financial Corporations.

(c) The reaction of the financing institutions is being ascertained.

#### Recommendations of Small Scale Industries Board

2127. SHRI D. AMAT :  
SHRI KEDAR NATH SINGH :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether the Small Scale Industries Board held its 28th session in Bhubaneshwar recently ;

(b) if so, the precise recommendations made and decisions taken by the Board for the development of small scale industries; and

(c) Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-4371/70.*]

(c) The recommendations of the Board are under examination by Government.

#### Expansion of Durgapur Steel Plant

2128. SHRI D. AMAT : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government have lately had under consideration the question of expanding the Durgapur Steel Plant ; and

(b) if so, the details of the scheme and the cost and the foreign exchange content thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI) : (a) and (b). The suggestion that Durgapur Steel Plant should be expanded has been noted. No specific scheme for such expansion has, however, been drawn up yet.

#### Meeting of Deputation of Management of Martin Light Railway with Railway Minister

2129. SHRI KEDAR NATH SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether a deputation on behalf of the management of the Martin's Light Railway met him on the 6th November, 1970 ;

(b) if so, what specific matters were discussed with the deputationists and whether closure of S. S. Light Railway was one of them ; and

(c) the outcome of the talks ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) The Railway Minister held a meeting with the top management of Martin Burn Group of Light Railways on 6-11-1970.

(b) The meeting was held for discussing the proposal from the management of the Martin Burn Group of Railways for increasing the fares of lower class passengers on these Railways and also matters arising out of the closure of the S. S. Light Railway—Particularly payment of terminal dues of the employees of this Railway.

(c) The proposal for increasing the fares has since been accepted. Regarding the payment of dues of staff, the representatives of the management stated that they were in a position to arrange payment of Provident Fund dues straightway for which purpose they are transferring the

monies to their Bankers at Saharanpur, but that the staff were not allowing the management to have access to the records in their office at Saharanpur, which stood in the way of making payments. It was also stated however, that they could arrange payment of other terminal dues like retrenchment compensation, gratuity etc. only after the Company goes into voluntary liquidation and sell the assets, as they had no liquid assets for arranging these payments. They expressed the hope that they would realise enough money from the sale of their assets to be able to pay all their dues, including those payable to the staff.

**Filling up of Posts by qualified  
Scheduled Castes on North-  
Eastern Railway**

2130. SHRI ARJUN SINGH BHADORIA : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of posts of Senior/Junior Accountants, Senior/Junior Inspectors (Travelling) of Accounts and Senior/Junior Inspectors of Stores Accounts on the North-Eastern Railway ;

(b) the number of reserved posts in them for the Scheduled Castes/Tribes candidates ;

(c) the number of employees of Scheduled Castes/Tribes, working against reserved posts and the number of posts at present vacant or being held by the non-Scheduled Caste/Tribe employees ; and

(d) the reasons for not filling up the reserved posts by the qualified employees from these communities through promotion ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

**Demand for Election Symbol by Plebiscite  
Front of Kashmir**

2131. SHRI BAL RAJ MADHOK : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Plebiscite Front of Kashmir has applied for a poll symbol ;

(b) whether this organisation stands for secession of Jammu and Kashmir State from India ; and

(c) if so, whether such an organisation will be allowed to take part in the elections ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI JAGANATH RAO) : (a) Yes, Sir.

(b) Leaders of the Plebiscite Front of Jammu and Kashmir have been making statement from time to time to the effect that Kashmir's accession to India still remains to be determined

(c) So long as the organisation does not offend any law for the time being in force, there is no reason for disallowing it from taking part in elections.

**Ugna Halt Station (North-Eastern  
Railway)**

2132. SHRI SHIVA CHANDRA JHA : Will the Minister of RAILWAYS be pleased to state :

(a) the progress made in the construction of Ugna Halt between Sakri and Pandaul Stations, North-Eastern Railway ; and

(b) if no progress had been made in this regard, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). It was originally decided to provide a train halt at Km. 3/10 between Sakri and Pandaul stations. When arrangements were made for constructing the train halt at Km. 3/10, the local people stopped the work protesting that the train halt should be constructed at Km. 4/7 where Ugna Mandir is located and where they were prepared to do the earthwork by Shramdan.

The matter has been reconsidered and necessary instructions have since been issued to the North-Eastern Railway Administration for providing the train halt at Km. 4/7.

**Allotment of quota for Reservation in  
Taj and Rajdhani Express Trains to  
Railway Booking Office at Parliament  
House**

2133. SHRI SHIVA CHANDRA JHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Booking Office in Parliament House has no Parliament